

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA 451 of 1997

Present : Hon'ble Mr. Nityananda Prusty, Judicial Member
Hon'ble Mr. N.D. Dayal, Administrative Member

Dilip Kr. Sinha & Ors.

- VS -

Eastern Railway

For the Applicants : None

For the Respondents : Mr. P.K. Arora, Counsel

Date of Order : 12-04-2004

O R D E R

MR. NITYANANDA PRUSTY, JM

Ld. Counsel for the applicants is not present in Court to-day even on second call. On verification of record it is found that nobody appeared on behalf of the applicants on 5-10-01, 19.2.02, 3.6.02, 6.9.02, 11.12.02, 15.7.03, 28.10.03 and 12.1.04. In view of above, as it appears the applicant is no more interested to proceed with this case. The O.A. is accordingly dismissed for default. No order as to costs.

Member (A)

Member (J)

DKN